

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2009-10

(Rupees in Crores)

S.No.	Head of Account	Actuals upto July, 2009	Coppy upto July, 2008	% Variation
	Receipts			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	1.95	0.32	
	Non-Tax Revenue	1.07	0.71	
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.18	0.2	
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	7.89	4.77	
A	Total Receipts	11.09	6.00	
	Disbursements			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan	0	0	
	Non-Plan	34.35	21.20	
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0	0.07	
	Contingency Fund			
	Public Account	5.2	4.57	
B	Total Disbursements	39.55	25.84	
C	Net Cash Flow (A-B)	-28.46	-19.84	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2009-2010)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto July, 2009	Coppy upto July, 2008	% Growth
	<i>Revenue Receipts</i>			
1	0021-Taxes other than Corp.Tax	1.95	0.32	
2	0049-Interest Receipts	0.06	0.07	
3	0059-Public Works	0.35	0.38	
4	0070-Other Administrative Service	0.23	0.13	
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.26	0	
6	0210-Medical and Public Health	0.10	0.06	
7	0216-Housing	0.07	0.07	
	<i>Capital Receipts</i>			
1	7610-Loans & Advances to Govt. Servant	0.18	0.20	
	<i>Total:</i>	3.2	1.23	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2009-2010)

(Rupees in Crore)

S.No.		B.E. 2009-2010			Actual Exp upto - July, 2009			Corry upto July, 2008		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.63									
	Supreme Court of India	0	88.02	88.02	0	31.98	31.98	0	20.20	20.20
COPPY- Corresponding figure for Previous year										

- Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.
1. Actuals are unadjusted provisional figures
 2. 1 Crore = 10 Millions
 3. Expenditure is net of recoveries.